GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 308

TO BE ANSWERED ON DECEMBER 08, 2022

SLUM DWELLERS

NO. 308. SHRI ABHISHEK BANERJEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slum dwellers and squatters for the year 2021-22, State and district-wise;
- (b) the number of slum dwellers and squatters who have access to clean drinking water and sanitation facilities; and
- (c) the details of budgetary allocation and utilization for the upliftment of slum dwellers and squatters?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): Census of India collects data on slums on decadal basis along with enumeration of population in the country. As per Census of India 2011, a total of 6.54 crore people were living in slums across the country in 1.39 crore households constituting 17.4% of the total urban population and 5.4% of the total population of the country. Data for 2021-22 is not available.
- (b) & (c): 'Land' and 'Colonisation' are State subjects. All schemes pertaining to basic social and civic amenities for slum dwellers are implemented by States/Union Territories (UTs). Therefore, the details of slums are maintained by the respective State/UT Government including the access to clean drinking water and sanitation facilities, budgetary allocation and its utilization. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs to provide basic social and civic amenities for urban poor including slum dwellers through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) and Swachh Bharat Mission - Urban 2.0 (SBM-U 2.0) across the country.

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